©
കേരള സർക്കാർ
Government of Kerala
2017

Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ്
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ആഗസ്റ്റ് 15 15th August 2017 1192 കർക്കടകം 30 30th Karkadakam 1192 1939 ശ്രാവണം 24 24th Sravana 1939	നമ്പർ No. 33

PART III
Co-operative Department

REGISTRATION CERTIFICATE

No. O-8169/2017. *12th July 2017.*

I do hereby certify in exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Society, the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act on the basis of limited liability and that the bye-laws of the undermentioned Society is also hereby registered under the said section.

Categorical Statement

1. Name of Society—Panayam Civil Construction Labour Contract Co-operative Society Ltd. No. Q. 1663
2. Date of Registration —12-7-2017
3. Address—Panayam Civil Construction Labour Contract Co-operative Society Ltd. No. Q. 1663, Chittayam, Panayam P. O.
4. Liability—Limited
5. Area of operation—The whole area of Kollam Revenue District except Kunnathoor Taluk
6. Main Objectives—As Per Bye Law Clause 3
7. Type—Primary Labour Contract Co-operative Society Rule 15 (9) (1) of KCS Act & Rule
8. Authorized Share Capital—` 20,00,000 (Rupees Twenty Lakh Only)

   (1) 10000 A Class Share of ` 100 Each

   (2) 2000 B Class Share of ` 500 Each
9. Maximum borrowing Power—50 times of total paid up Share Capital and Reserve Fund.

Office of the Joint Registrar of
Co-operative Societies (General),
Kollam.

(Sd.)
Joint Registrar
(General).

Gaz. No. 33/2017/DTP (Co-operative).

ക്ലെയിം നോട്ടീസ്

[കേരള സഹകരണ സംഘം ആക്റ്റ് 1969-ലെ ചട്ടം 69 (2) പ്രകാരം]

മാവേലിക്കര താലൂക്ക് ഓട്ടോറിക്ഷ തൊഴിലാളി സഹകരണ സംഘം (ക്ലിപ്തം) നമ്പർ എ 854

ആലപ്പുഴ സഹകരണ സംഘം ജോയിന്റ് രജിസ്ട്രാർ (ജനറൽ) അവർകളുടെ 17-12-2015-ലെ എച്ച്. എം. 4909/2013-ാം നമ്പർ ഉത്തരവുപ്രകാരം എ 854, മാവേലിക്കര താലൂക്ക് ഓട്ടോറിക്ഷ തൊഴിലാളി സഹകരണ സംഘം ലിക്വിഡേഷൻ ആയിട്ടുള്ളതും ലിക്വിഡേറ്റർ ആയി മാവേലിക്കര സഹകരണ സംഘം അസിസ്റ്റന്റ് രജിസ്ട്രാർ (ജനറൽ) ആഫീസിലെ തഴക്കര യൂണിറ്റ് ഇൻസ്പെക്ടറെ നിയമിച്ചു കൊണ്ടും ഉത്തരവായിട്ടുണ്ട്. 9-2-2016-ൽ ടി ഉത്തരവിൻപ്രകാരം ലിക്വിഡേറ്ററായി ചാർജ്ജ് ഏറ്റെടുത്തിട്ടുള്ളതുമാണ്. ടി സംഘത്തിൽനിന്നും എന്തെങ്കിലും തുകകൾ ലഭിക്കാനുണ്ടെങ്കിലോ ആസ്തി ബാദ്ധ്യതകളെ സംബന്ധിച്ച് ആർക്കെങ്കിലും എന്തെങ്കിലും അവകാശവാദമോ ആക്ഷേപമോ ഉണ്ടെങ്കിലോ ആയതിനുള്ള അവകാശം തെളിയിക്കുന്നതിനുള്ള മതിയായ രേഖകൾ സഹിതം ഈ നോട്ടീസ് പ്രസിദ്ധീകരിച്ച് രണ്ട് മാസത്തിനകം സംഘം ലിക്വിഡേറ്ററെ അറിയിക്കേണ്ടതാണ്. പ്രസ്തുത സമയത്തിനുശേഷം ലഭിക്കുന്ന അപേക്ഷകൾ പരിഗണിക്കുന്നതല്ല.

മാവേലിക്കര, (ഒപ്പ്)
13-6-2017. ലിക്വിഡേറ്റർ.

REGISTRATION CERTIFICATE

No. O-7778/2016. *6th July 2017.*

I do hereby certify in exercise of the powers conferred on me under section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following society, the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act, on the basis of limited liability and that the bye-laws of the undermentioned society is also hereby registered under the said section.

Categorical Statement

1. Name and Number of the Society—Vadakkekkara Panchayath Samoohya Kshema Co-operative Society Ltd. No. E. 1373
2. Date of Registration—6-7-2017
3. Address—Moothakunnam P. O., North Paravoor-683 516
4. Liability—Limited
5. Area of operation—Vadakkekkara Panchayath of North Paravur Taluk in Ernakulam District
6. Main Objects—To promote Self help, Mutual help and Co-operation among members and to promote the economic interests of its members
7. Authorised Share Capital—` 1,60,00,000

   (A Class-100000 Shares of ` 100 each
   B Class-5000 Shares of ` 1,000 each
   C Class-100000 Shares of ` 10 each)
8. Maximum borrowing limit—150 times of paid up Share Capital + Reserve Fund.
9. Category as per KCS Act—Rule 15,
   12 Miscellaneous Societies
   (3)-Others (i)—Not falling in either of the above sub clauses.

Office of the Joint Registrar of Co-operative Societies (General), Ernakulam, Kakkanad.

(Sd.)
Joint Registrar (General).